

## ORISSA HIGH COURT

### FILING REPORT AS ON :31/03/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002672/2021	HRUSIKESH JENA VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI /395 /2020 () //
2	BLAPL/0002673/2021	KITAB SINGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /32 /2021 () //
3	BLAPL/0002674/2021	KANHU PATRA @ KANHA PATRA @ KANA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOPALPUR /171 /2020 () //
4	BLAPL/0002675/2021	SHANKAR PALEI @ SANKARA PALAI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KHAPRAKHOL /23 /2021 () //
5	BLAPL/0002676/2021	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	MANAS RANJAN PANDA VS	CHANDANPUR /259 /2020 () //
6	BLAPL/0002677/2021	SK.KURBAN @ KUTI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /319 /2019 () //
7	BLAPL/0002678/2021	ISWAR @ LITU HIAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BISSAMCUTTACK /124 /2020 () //
8	BLAPL/0002679/2021	LAL MOHAN TIRIA @ MATU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BADAMPAHAD /78 /2020 () //
9	BLAPL/0002680/2021	SANGRAM KESHARI MOHANTY VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NAYAPALLI P.S. /145 /2021 () //
10	BLAPL/0002681/2021	SIBANANDA BEHERA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KUMBHARAPARA /304 /2020 () //
11	BLAPL/0002682/2021	HAULA @ SURYA NARAYAN MOHAPATRA @ SAJENDRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BRAHMAGIRI /15 /2021 () //

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12	BLAPL/0002683/2021	RAYA MUNDA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	/162 /2006 () //
13	BLAPL/0002684/2021	KAMAL KANT @ KAMALA KANTA VS STATE OF ODISHA	JAGANNATH KAMILA VS	INDUSTRIAL /18 /2021 () //
14	BLAPL/0002685/2021	M. SOMESH PATRA VS STATE OF ODISHA	NRUSINGHA NANDA MAHAPATRA VS	BERHAMPUR SADAR /194 /2017 () //
15	BLAPL/0002686/2021	DINESH KUMAR RATHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GOSANINUAGAM /141 /2020 () //
16	BLAPL/0002687/2021	NITIN NAYAK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	NAYAPALLI P.S. /145 /2021 () //
17	BLAPL/0002688/2021	KRANTI MAHAPATRA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	NAYAPALLI P.S. /145 /2021 () //
18	BLAPL/0002689/2021	DISCO @ RAM CHANDRA DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SIMULIA /52 /2021 () //
19	BLAPL/0002690/2021	SURU PODH VS STATE OF ODISHA	NIRANJAN HOTA VS	BOLANGIR SADAR /48 /2018 () //
20	BLAPL/0002691/2021	BANAMALI BARIK VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	/ /0 () //
21	BLAPL/0002692/2021	RASABIHARI DASH @ RASABIHARY DASH VS STATE OF ODISHA	BALARAM NAYAK VS	BALLIGUDA /188 /2019 () //
22	BLAPL/0002693/2021	SATYABRATA DAS VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	BHOGRAI /241 /2020 () //
23	BLAPL/0002694/2021	BABULU DEHURY @ BUBULA DEHURI	SAROJ KUMAR MISHRA	MANAMUNDA /100 /2020

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		VS	VS	()
24	BLAPL/0002695/2021	STATE OF ODISHA JOGENDRA BHAKTA @ JOGE	ANJAN KUMAR BISWAL	// KAPTIPADA /148 /2019
		VS	VS	()
25	BLAPL/0002696/2021	STATE OF ODISHA PRABHAT NAYAK	RAJENDRA NARAYAN ROUT	// KHAPRAKHOL /23 /2021
		VS	VS	()
26	BLAPL/0002697/2021	STATE OF ODISHA SUBASH CHANDRA MAJHI	JYOTIRMAYA SAHOO	// UMERKOTE /82 /2021
		VS	VS	()
27	BLAPL/0002698/2021	STATE OF ODISHA SUMANTA PRADHAN	SURESH KUMAR JENA	// / /0
		VS	VS	()
28	BLAPL/0002699/2021	STATE OF ODISHA UDAYA NAIK @ UDAYANATH NAIK	SURESH KUMAR JENA	// ANGUL TOWN /387 /2019
		VS	VS	()
29	BLAPL/0002700/2021	STATE OF ODISHA DEEPAK MALLIK	ARIJEET MISHRA	// BALICHANDRAPUR /225 /2020
		VS	VS	()
30	BLAPL/0002701/2021	STATE OF ODISHA BIJU DAS	JYOTIRMAYA SAHOO	// GOPALPUR /223 /2020
		VS	VS	()
31	BLAPL/0002702/2021	STATE OF ODISHA INDRAJIT MANDAL	AMULYA RATNA PANDA	// KHANTAPADA /43 /2021
		VS	VS	()
32	BLAPL/0002703/2021	STATE OF ODISHA HEMANTA MALLICK @ TUIKINA	AMULYA RATNA PANDA	// CHAKAPADA PS /33 /2018
		VS	VS	()
33	BLAPL/0002704/2021	STATE OF ODISHA SOURA RAULA @ BABA	ASHOK DAS	// GURANDI /43 /2020
		VS	VS	()
34	BLAPL/0002705/2021	STATE OF ODISHA KRUSHNA CHANDRA JENA	JYOTIRMAYA SAHOO	// BADAGADA /267 /2019
		VS	VS	()

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35	BLAPL/0002706/2021	STATE OF ODISHA JOGI @ JOGESWAR BEHERA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /356 /2017 ()
36	BLAPL/0002707/2021	STATE OF ODISHA MAUN @ BAPUN @ ANTARYAMI NAYAK VS	BASANTA KUMAR DAS VS	// KHAIRA /33 /2021 ()
37	BLAPL/0002708/2021	STATE OF ODISHA BHARAT JENA @ BAGA JENA VS	NALINI KANTA MOHANTY VS	// PATTAMUNDAI /395 /2020 ()
38	BLAPL/0002709/2021	STATE OF ODISHA SILLA DAVID NAYAK VS	CHITTARANJAN PATTNAIK VS	// LALBAG /53 /2021 ()
39	BLAPL/0002710/2021	STATE OF ODISHA SONY NAYAK VS	BIBHU PRASAD CHHUALSINGH VS	// RAIKIA /6 /2019 ()
40	BLAPL/0002711/2021	STATE OF ODISHA RAMAKANTA BEURA VS	ANIRUDHA DAS VS	// / /0 ()
41	BLAPL/0002712/2021	STATE OF ODISHA MUNA MOHANTA VS	ANJAN KUMAR BISWAL VS	// SARAT /48 /2020 ()
42	BLAPL/0002713/2021	STATE OF ODISHA ASHOK MALIK VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /205 /2020 ()
43	BLAPL/0002714/2021	STATE OF ODISHA S.K.ABUL HOSEN VS	BIPLAB KUMAR DASH VS	// / /0 ()
44	BLAPL/0002715/2021	STATE OF ODISHA GUDDU SINGH VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /42 /2013 ()
45	BLAPL/0002716/2021	STATE OF ODISHA BABUL @ UMAKANTA PANDA VS STATE OF ODISHA	AKASH BHUYAN VS	// KENDRAPARA /139 /2017 () //

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46	BLAPL/0002717/2021	RAMESH CHANDRA SAHU @ RAMESH SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BOUDH /46 /2021 () //
47	BLAPL/0002718/2021	PUJA CHHARI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE SADAR /23 /2021 () //
48	BLAPL/0002719/2021	SAMIR @ SABIR HARIJAN VS STATE OF ODISHA	BASUDEV MISHRA VS	NABARANGAPUR TOWN /316 /2020 () //
49	BLAPL/0002720/2021	NRUSINGHA BEHERA VS STATE OF ODISHA	BAIJUNATH PRASAD VS	BIRIDI PS /96 /2018 () //
50	BLAPL/0002721/2021	GANIA @GANESWAR KHUNTIA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	DHENKANAL TOWN /297 /2020 () //
51	BLAPL/0002722/2021	PRASANTA @ SUSANTA KARUA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /98 /2016 () //
52	BLAPL/0002723/2021	KAMALA KANTA MALLIK @ SRIMAD MAHARAJA VS STATE OF ODISHA	RAJESH SHIKHAR KAMAL MAHAPRABHU VS	NILGIRI /64 /2021 () //
53	BLAPL/0002724/2021	PAPU @ SRIKANTA BAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR SADAR /267 /2020 () //
54	BLAPL/0002725/2021	DEEPAK BARIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	barpalli /295 /2020 () //
55	BLAPL/0002726/2021	TUTU @ PRABHAKAR PRUSTY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	HINJILI (ASKA) /38 /2017 () //
56	BLAPL/0002727/2021	DUTIA BADI VS STATE OF ODISHA	DEVASHIS PANDA VS	LEPHRIPADA /73 /2019 () //
57	BLAPL/0002728/2021	RAJESH @ RAJESH KUMAR MISHRA	DURGA PRASAD PATTANAIK	NILGIRI /76 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002729/2021	HALURI SWAIN @ HILORY @ TUNIA SWAIN	RAJENDRA NARAYAN ROUT	KHAPRAKHOL /23 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0002730/2021	SUJAN NARAYAN MANDAL	SARITA DAS	BADAMPAHAD /61 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0002731/2021	K. BISWAJIT PATRA	BALARAM NAYAK	BALLIGUDA /188 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	CMAPL/0000076/2021	KACHAN RAUTARAY	ADV.	//
		VS	VS	()
		STATE OF ORISSA		//
62	CMAPL/0000077/2021	AJAY KUMAR BOHIDAR	ADV.	//
		VS	VS	()
		STATE OF ORISSA		//
63	CMAPL/0000078/2021	EXECUTIVE ENGINEER, ASKA ELECTRICAL DIVISION	PRISONER MOHANTY	//
		VS	VS	()
		REVENUE DIVISIONAL COMMISSIONER, SOUTHERN DIVISION		//
64	CMAPL/0000079/2021	MAGA BEHERA		//
		VS	VS	()
		STATE OF ORISSA		//
65	CMAPL/0000080/2021	SUKHA RANJAN SAHANI	ADV.	//
		VS	VS	()
		DISTRICT JUDGE, KANDHAMAL CUM CHAIRMAN DISTRICT RECRUITMENT COMMITTEE, PHULBANI		//
66	CMP/0000202/2021	KOTAK MAHINDRA BANK LTD.	RAMACHANDRA PANIGRAHY	//
		VS	VS	()
		ARSS INFRASTRUCTURE PROJECTS LTD.		//
67	CMP/0000203/2021	PRANATI PATTNAIK	BIBEKANANDA BHUYAN	//
		VS	VS	()
		KESU DAS		//
68	CMP/0000204/2021	SANTILATA PRUSTY	PRASANTA KUMAR JENA	//
		VS	VS	()

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69	CMP/0000205/2021	JHADESWAR SAHU BIRA DHUSASAN PRADHAN VS	MIHIR SAHOO VS	// // 0
70	CONTC/0002180/2021	PRAHALLAD BARIK DR. MANOJ KUMAR PRADHAN VS	ADV VS	// // 0
71	CONTC/0002181/2021	PROF. DINABANDHU SAHOO BIBHUTI BHUSAN SAMAL VS	ADV. VS	// // 0
72	CONTC/0002182/2021	SASWATA MISHRA, IAS AMITA DAS VS	ADV VS	// // 0
73	CONTC/0002183/2021	SANJUKTA SAHOO BHARAT SAGAR CHHATAR VS	ADV. VS	// // 0
74	CONTC/0002184/2021	JYOTI RANJAN PRADHAN BENUDHAR SETHI VS	ADV. VS	// // 0
75	CONTC/0002185/2021	DEORANJAN KUMAR SINGH NIRASH NAIK VS	ADV. VS	// // 0
76	CONTC/0002186/2021	COLLECTORCOLLECTOR , MAYURBHNAJ ANGURU DHUNUKI VS	ADV. VS	// // 0
77	CONTC/0002187/2021	COLLECTOR , MAYURBHNAJ SUMATI DEI VS	ADV VS	// // 0
78	CONTC/0002188/2021	THE COLLECTOR MAYURBHANJ SAMBHUNATH BEHERA VS	ADV VS	// // 0
79	CONTC/0002189/2021	THE COLLECTOR MAYURBHANJ SANTOSH KUMAR SWAIN VS	ADV VS	// // 0
		DR. SATYABRATA CHHOTARAY, CDMO		//

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80	CONTC/0002190/2021	MANJULA SATPATHY VS PRATAP KUMAR NAG, DEO	ADV VS	// 0 //
81	CONTC/0002191/2021	CHINMAYEE PATNAIK VS P.K.MOHAPATRA, IAS	ADV VS	// 0 //
82	CONTC/0002192/2021	DR.DEBENDRA KUMAR DASH VS PRADIPTA KUMAR MOHAPATRA	ADV. VS	// 0 //
83	CONTC/0002193/2021	SURENDRA MIRDHA VS BATTULA GANGADHAR	NIRANJAN MAHARANA VS	// 0 //
84	CONTC/0002194/2021	MINAKSHI MANJARI JENA VS SASWAT MISHRA, IAS	ADV. VS	// 0 //
85	CONTC/0002195/2021	ABHAY KUMAR DAS VS SATYABRATA SAHU, IAS	AMIT KUMAR SAA VS	// 0 //
86	CONTC/0002196/2021	SATYABHAMA SAHOO VS SANJAY KUMAR MOHANTY	ADV. VS	// 0 //
87	CONTC/0002197/2021	PURNA CHANDRA MISHRA VS SAMARTHA VARMA, IAS	P.C.MISHRA VS	// 0 //
88	CONTC/0002198/2021	TUSHAR KANTA MOHANTY VS ASWINI KUMAR MISHRA	RAMESH CHANDRA MISHRA VS	// 0 //
89	CONTC/0002199/2021	SANJAY KUMAR SINGH VS AMIYA KUMAR TRIPATHY	ADV VS	// 0 //
90	CONTC/0002200/2021	SUJATA PATNAIK VS PREM CHANDRA CHAUDHARY	SUSANTA KUMAR DASH VS	// 0 //
91	CONTC/0002201/2021	VIKAS JAIN	ADV	//



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		VS	VS	()
		SUDHANSU SEKHAR MISHRA, S.P, BALASORE		//
92	CONTC/0002202/2021	SURATHA NAIK	ADV.	//
		VS	VS	()
		DR.BRAJA KISHORE BRAHMA		//
93	CONTC/0002203/2021	BAIRAGI CHARAN PANDA	ADV	//
		VS	VS	()
		SASWAT MISHRA, IAS		//
94	CONTC/0002204/2021	PURNA CHANDRA DALAI	ADV	//
		VS	VS	()
		D.K.SINGH, IAS		//
95	CONTC/0002205/2021	NITYANANDA HOTA	ADV.	//
		VS	VS	()
		AMIYA KUMAR TRIPATHY		//
96	CONTC/0002206/2021	KABITA DAS	ADV.	//
		VS	VS	()
		R.PRAKASH, IPS		//
97	CONTC/0002207/2021	SIMANCHAL DAS	PITAMBAR ACHARYA	//
		VS	VS	()
		STATE OF ORISSA		//
98	CONTR/0000018/2021	LIMAI CHARAN MAHAT	ADV	/ /0
		VS	VS	()
		KUSALKAR NITIN DAGDU		//
99	CONTR/0000019/2021	PRADIP KUMAR BARIK	T.K.J.SAMANTA	BHUBANESWAR VIGILANCE /36 /2013
		VS	VS	()
		STATE OF ODISHA		//
100	CONTR/0000020/2021	TOFAN CHANDRA JENA	ADV.	/ /0
		VS	VS	()
		DR.UMASHANKAR DASH, IPS		//
101	CRLA/0000171/2021	KALANDI CHARAN MISHRA	DAMODAR PATRA	GHASIPURA /134 /2012
		VS	VS	()
		STATE OF ODISHA		//
102	CRLA/0000172/2021	MANJEET KAUR	BISWAJIT NAYAK	PLANTSITE /292 /2017
		VS	VS	()

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103	CRLA/0000173/2021	STATE OF ODISHA DINAKRUSHNA @ DINABANDHU SAHU VS	ABHISHEK DASH VS	// BARIPADA SADAR /41 /2021 ()
104	CRLA/0000174/2021	STATE OF ODISHA KHAGESWAR MOHAPATRA VS	BIJAYA KUMAR MOHANTY VS	// KANAS /63 /2001 ()
105	CRLA/0000175/2021	STATE OF ODISHA SK SIRAJ @ SIRAJUDDIN VS	ABHISHEK DASH VS	// MURUDA /19 /2021 ()
106	CRLA/0000176/2021	STATE OF ODISHA SANA @ TULASI PRADHAN VS	ABHAYA KUMAR PARIDA VS	// RAIRANGPUR (RURAL) /28 /2021 ()
107	CRLMA/0000089/2021	STATE OF ODISHA NILIMA PATRA VS	ADV. VS	// KHANTAPADA /202 /2019 ()
108	CRLMC/0000656/2021	STATE OF ODISHA SIBARAM SAHOO VS	AMITAV TRIPATHY VS	// ODAGAON /56 /1990 ()
109	CRLMC/0000657/2021	STATE OF ODISHA UMANTA MOHARANA VS	SARBAJIT SRICHANDAN VS	// / /0 ()
110	CRLMC/0000658/2021	STATE OF ODISHA AHALYA SUNA VS	JAGABANDHU SAHU VS	// BOLANGIR TOWN /183 /2015 ()
111	CRLMC/0000659/2021	STATE OF ODISHA SHIBA MUKHI @ SIBA @ SHIVA KUMAR MUKHI VS	ANANTA KUMAR MAJHI VS	// REMUNA /37 /2019 ()
112	CRLMC/0000660/2021	STATE OF ODISHA BIJAY KUMAR BEHERA VS	SOURA CHANDRA MOHAPATRA VS	// CUTTACK VIGILANCE /6 /2018 ()
113	CRLMC/0000661/2021	STATE OF ODISHA(VIG.) KABITA GIRI VS	B.B.MOHAPATRA VS	// MARINE PST TALCHUA /51 /2016 ()
		STATE OF ODISHA		//

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114	CRLMC/0000662/2021	PRADIP KUMAR BARIK VS STATE OF ODISHA	T.K.J.SAMANTA VS	BHUBANESWAR VIGILANCE /36 /2013 () //
115	CRLMC/0000663/2021	SUNIL SAGARIA @ KHURA VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /88 /2009 () //
116	CRLMC/0000664/2021	PRAVAKAR SAMANTA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	S.P.(CID-CRL),CUTTACK /11 /2019 () //
117	CRLMC/0000665/2021	URBASI PANDA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	AUL /75 /2007 () //
118	CRLMC/0000666/2021	RABI BENYA VS STATE OF ORISSA	AMIT PRASAD BOSE VS	KORAPUT SADAR /95 /2019 () //
119	CRLMC/0000667/2021	SAMBHU RAM SAHU VS STATE OF ODISHA	MANAS CHAND VS	BERHAMPUR SADAR /209 /2020 () //
120	CRLMC/0000668/2021	RABI BENYA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE TOWN /254 /2018 () //
121	CRLMC/0000669/2021	AMIT RATAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	/ /0 () //
122	CRLMC/0000670/2021	SWAPNESH MOHANTY VS STATE OF ORISSA	RANJAN KUMAR NAYAK VS	MAHILA P.S. BUXIBAZAR /40 /2020 () //
123	CRLMC/0000671/2021	GEETA NAYAK @ GEETA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /62 /2011 () //
124	CRLMC/0000672/2021	BHENDA POLAI @ PALEI @ GURU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
125	CRLMC/0000673/2021	NANA @ RABINDRA MOHAPATRA @ RABINDRA KUMAR PARIJA	RAVINDRA KUMAR PARIJA	SAHADEV KHUNTA /92 /2011

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0000674/2021	GITU @ SRABANA KUMAR BENIA	DIPTI RANJAN BHOKTA	KORAPUT TOWN /54 /2009
		VS	VS	()
		STATE OF ORISSA		//
127	CRLMC/0000675/2021	SANTA DAS @ SANTOSH DAS @ SAMTA DAS SAILABALA JENA		POLASARA PS /65 /2016
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0000676/2021	BIBHUTI KUMAR MALLIK	SAILABALA JENA	KUAKHIA /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0000677/2021	SRIKANTA CHANDRA SUNDAR RAY	SAILABALA JENA	MOTANGA /178 /2018
		VS	VS	()
		STATE		//
130	CRLMC/0000678/2021	SK. HAFIZUDDIN	J.K.MISHRA 2	SAHADEV KHUNTA /52 /2020
		VS	VS	()
		STATE OF ORISSA		//
131	CRLMC/0000679/2021	BIJAY KUMAR @ BODCHHUA MISHRA	ABHISHEK DASH	MURUDA /69 /2008
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0000680/2021	JAGDISH KUMAR @ KUMBHAR	MM SARAT KUMAR JENA	BARGARH /134 /2010
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0000681/2021	BIPASA KHANDAYAT RAY	MIHIR SAHOO	SECTOR-19 /160 /2020
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0000682/2021	NAMITA MUKHERJEE	PRASANNA KUMAR PARHI	BARIPADA TOWN /32 /2018
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0000683/2021	DHABULU MAJHI	ASIT KU. JENA	MATHILI /94 /2002
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0000603/2021	DHANAPATI ARALEI	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()

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137	CRLMP/0000604/2021	STATE OF ODISHA NABAKISHORE PRADHAN VS	BYOMAKESH TRIPATHY VS	// /0 ()
138	CRLMP/0000605/2021	STATE OF ODISHA JAGANATH PANDA VS	DOLAGOBINDA MOHAPATRA VS	// /0 ()
139	CRLMP/0000606/2021	COMMISSIONER CUM SECRETARY,HOME DEPTT. GOVT.OF ODISHA SABITA MOHARANA VS	ARJUNA CHARAN BEHERA VS	// /0 ()
140	CRLMP/0000607/2021	STATE OF ODISHA BISWANATH MOHANTY VS	MANMAYA KUMAR DASH VS	// /0 ()
141	CRLMP/0000608/2021	STATE OF ODISHA LAXMI DEVI SHUKLA VS	KSHIROD KUMAR ROUT VS	// /0 ()
142	CRLMP/0000609/2021	STATE OF ODISHA DINABANDHU NAYAK VS	P.K.MISHRA VS	// /0 ()
143	CRLMP/0000610/2021	STATE OF ODISHA MANORANJAN MAHARANA VS	SANTANU KUMAR SARANGI VS	// /0 ()
144	CRLMP/0000611/2021	STATE OF ODISHA ANUPAMA SINGH VS	BIBEKANANDA BHUYAN VS	// /0 ()
145	CRLMP/0000612/2021	THE STATE OF ODISHA ASHOK KUMR SINGH VS	H.K.MUND VS	// /0 ()
146	CRLMP/0000613/2021	STATE OF ODISHA DAMAYANTI NAYAK VS	SHIB SHANKAR MOHANTY VS	// /0 ()
147	CRLMP/0000614/2021	STATE OF ODISHA BIPASA KHANDAYAT RAY VS STATE OF ODISHA	MIHIR SAHOO VS	// /0 () //

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148	CRLREV/0000135/2021	CHITTA RANJAN PRADHAN @ DHADU VS STATE OF ODISHA	MANAS RANJAN PANDA VS	BRAHMAGIRI /18 /2007 () //
149	CRLREV/0000136/2021	PINTU @ ALOK ROUT @ ALOK KU ROUT VS STATE OF ODISHA	MD.G.MADANI VS	BHADRAK RURAL /115 /2003 () //
150	FAO/0000079/2021	ATULYA KUMAR BISHWAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
151	FAO/0000080/2021	UMAKANTA SAMAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
152	FAO/0000081/2021	NAMITA PATRNAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
153	FAO/0000082/2021	BENUDHAR SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
154	GCRLA/0000020/2021	STATE OF ODISHA VS PRANAYA KUMAR MISHRA	A.S.C. VS	CHHEND /107 /2016 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000062/2017
155	GCRLA/0000021/2021	STATE OF ORISSA VS RABINDRA KUMAR PAL	A.S.C. VS	KHANDAGIRI P.S. /254 /1995 A.D.J.,BHUBANESWAR(Khordha *) ST/0000021/1996
156	GCRLA/0000022/2021	STATE OF ODISHA VS RUTUNA@SURESH KUND	A.S.C. VS	PATTAMUNDAI /12 /2011 A.D.J.,KENDRAPARA(Kendrapara *) ST/0000262/2012
157	GCRLA/0000023/2021	STATE OF ODISHA VS AJAYA NAIK	A.G.A. VS	HINDOL /15 /2017 () //
158	MACA/0000138/2021	M/S. NATIONAL INSURANCE CO. LTD. VS TULASI NAYAK	PRAKASH KUMAR MOHANTY VS	// () //
159	MACA/0000139/2021	M/S. NATIONAL INSURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	//

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		VS	VS	0
		MAHARGA SAHU @ SAHOO		//
160	MACA/0000140/2021	M/S. NATIONAL INSURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	//
		VS	VS	0
		KALEI NAIK		//
161	MACA/0000141/2021	M/S. NATIONAL INSURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	//
		VS	VS	0
		BANDHUA NAIK		//
162	MACA/0000142/2021	M/S. NATIONAL INSURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	//
		VS	VS	0
		BANDHUA NAIK		//
163	MACA/0000143/2021	M/S. NATIONAL INSURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	//
		VS	VS	0
		BANDHUA NAIK		//
164	MACA/0000144/2021	M/S. NATIONAL INSURANCE. CO. LTD	PRAKASH KUMAR MOHANTY	//
		VS	VS	0
		ARUNA BEHERA		//
165	STREV/0000016/2021	M/S. SURYO UDYOG LTD.	SIDHARTHA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
166	TRP(C)/0000122/2021	SASMITA RATHA	KSHIROD KUMAR PAHIL	//
		VS	VS	0
		SURYAPRASAD TRIPATHY		//
167	TRP(C)/0000123/2021	SWAPNA LISHA KAR	TAPASWINI SINHA	//
		VS	VS	0
		KAMALAKANTA TRIPATHY		//
168	TRP(C)/0000124/2021	TULASI DAS @ ANJANA	BICHITRA NARAYAN SATAPATHY	//
		VS	VS	0
		ANIL KUMAR DAS @ PINTU		//
169	TRP(C)/0000125/2021	JYOSTSNA OJHA @ SASMITA MOHAPATAR	JATESWAR NAYAK	//
		VS	VS	0
		SANTOSH KUMAR MOHAPATRA		//
170	WA/0000284/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0

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171	WA/0000285/2021	CHANDRASEKHAR SENAPATI STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
172	WA/0000286/2021	SANKARSAN SAHU STATE OF ODISHA VS	SENIOR STANDING COUNSEL(S AND ME) VS	// // 0
173	WA/0000287/2021	BASANTA KUMAR MOHAPATRA STATE OF ODISHA VS	SENIOR STANDING COUNSEL (S AND ME) VS	// // 0
174	WA/0000288/2021	JAYANTA KUMAR PALEI COAL INDIA LIMITED VS	S.D.DAS VS	// // 0
175	WA/0000289/2021	MANOJ KUMAR PATNAIK PRADEEP KUMAR DUTTA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
176	WA/0000290/2021	UDAYA KUMAR JENA SWAGATIKA SWAIN VS	SUBHADUTTA ROUSTRAY VS	// // 0
177	WA/0000291/2021	SECRETARY,BOARD OF SECONDARY EDUCATION TOPHA TRIPATHY VS	JAGDISH BISWAL VS	// // 0
178	WA/0000292/2021	SECRETARY, BOARD OF SECONDARY EDUCATION RAMAKRUSHNA PRADHAN VS	BINODINI SINGH VS	// // 0
179	WA/0000293/2021	SECRETARY BOARD OF SECONDARY EDUCATION STATE OF ODISHA VS	ADDL. GOVT. ADV. VS	// // 0
180	WA/0000294/2021	RANJIT KUNDU STATE OF ODISHA VS	ADDL. GOVT.ADV.(AJODHAYA RANJAN DASH) VS	// // 0
181	WA/0000295/2021	ALIVA PATEL STATE OF ODISHA VS	A.G.A VS	// // 0
		SUBIJIT DASH		//



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182	WA/0000296/2021	STATE OF ODISHA VS NRUSINGH CHARAN NAYAK	A.G.A VS	// 0 //
183	WA/0000297/2021	STATE OF ODISHA VS ITISHREE JENA	A.G.A VS	// 0 //
184	WA/0000298/2021	STATE OF ODISHA VS PATITAPABAN DUTTA DASH	A.S.C VS	// 0 //
185	WA/0000299/2021	TILATAMA BEHERA VS THE CHIEF MANAGER (HRM), INDIAN BANK	DAYANIDHI MISHRA VS	// 0 //
186	WA/0000300/2021	STATE OF ODISHA VS MADHUSUDAN BARIK	A.S.C. VS	// 0 //
187	WP(C)/0012400/2021	SUSHAMA MISHRA VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	// 0 //
188	WP(C)/0012401/2021	TRUPTI MAHAPATRA VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	// 0 //
189	WP(C)/0012402/2021	PRABINA KUMARI HARICHANDAN VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	// 0 //
190	WP(C)/0012403/2021	MEENAKSHEE PATTNAIK VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	// 0 //
191	WP(C)/0012404/2021	SUSHILA COMOLINA SORENG VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	// 0 //
192	WP(C)/0012405/2021	MITRABHANU MAHARATHY VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	// 0 //
193	WP(C)/0012406/2021	BIJAYALAKSHMI PANDA	PRADIPTA KUMAR PATTANAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0012407/2021	PRAMILA SWAIN	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0012408/2021	PADMALOCHAN BEHERA	D.R.BEHERA	//
		VS	VS	0
		THE COLLECTOR, BALASORE		//
196	WP(C)/0012409/2021	MITRASHREE RAGINI NAYAK	SAUBHAGYA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0012410/2021	M/S SHIW PRASAD SAHU AND SONS	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0012411/2021	LOKANATH DASH	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0012412/2021	PRASHANTA KUMAR MISHRA	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0012413/2021	JAYADEV MISHRA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0012414/2021	SURENDRA MALLICK	SANTOSH KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0012415/2021	GIRDHARI MALLICK	SANTOSH KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0012416/2021	DREDGING AND DESILTATION CO. PVT. LTD.BASUDEV PUJARI		//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0012417/2021	DREDGING AND DESILTATION CO. PVT. LTD.BASUDEV PUJARI		//
		VS	VS	0

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205	WP(C)/0012418/2021	STATE OF ODISHA SUDHANSU SEKHAR MOHAPATRA VS GRF, BBSR	BINAYA KUMAR MOHANTY VS	// // 0 //
206	WP(C)/0012419/2021	NIDHIRAM MALLIK VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// 0 //
207	WP(C)/0012420/2021	SURESH CHANDRA BARIK VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
208	WP(C)/0012421/2021	BISWABASU DASH VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
209	WP(C)/0012422/2021	DAMODAR BARIK VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
210	WP(C)/0012423/2021	BUDHIMANTA SAHOO VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
211	WP(C)/0012424/2021	MANMATHNATH MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
212	WP(C)/0012425/2021	HARISH CHANDRA PARHI VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
213	WP(C)/0012426/2021	DWARIKANATH MOHANTA VS STATE OF ODISHA	S.B.SATAPATHY VS	// 0 //
214	WP(C)/0012427/2021	JADUMANI PURTY VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
215	WP(C)/0012428/2021	MURALIDHAR MOHANTA VS STATE OF ODISHA	S.B.SATAPATHY VS	// 0 //

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216	WP(C)/0012429/2021	BALABHADRA MISHRA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
217	WP(C)/0012430/2021	KALPANA MANJARI DAS @ ROY VS THE STATE OF ODISHA	SIDDHESWAR BAUG VS	// 0 //
218	WP(C)/0012431/2021	BIJAY KISHORE PANDA VS SETTLEMENT OFFICER, CUTTACK	NARESH CH. JENA VS	// 0 //
219	WP(C)/0012432/2021	YUDHISTHIR NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
220	WP(C)/0012433/2021	SARAT CHANDRA PRADHAN VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
221	WP(C)/0012434/2021	HRUSHIKESH MOHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
222	WP(C)/0012435/2021	SANKARSAN BARIK VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
223	WP(C)/0012436/2021	GADADHAR NAYAK VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	// 0 //
224	WP(C)/0012437/2021	RAKESH RANJAN PATTNAIK VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
225	WP(C)/0012438/2021	KEDAR NATH PRADHAN VS THE CHIEF GENERAL MANAGER, SBI, BBSR	BIBHUDA NANDA MOHAPATRA VS	// 0 //
226	WP(C)/0012439/2021	BIJAYA BARUA VS R.T.O., SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
227	WP(C)/0012440/2021	DEBASISH KABI	BRAJA MOHAN SARANGI	//

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		VS	VS	0
228	WP(C)/0012441/2021	R.T.O., SUNDARGARH PARMANANDA PARIDA	SHARMISTHA SAMAL	//
		VS	VS	0
229	WP(C)/0012442/2021	STATE OF ORISSA UEMSH CHANDRA JENA	BRAJA MOHAN SARANGI	//
		VS	VS	0
230	WP(C)/0012443/2021	R.T.O., JAGATSINGHAPUR SURAJ KUMAR PATEL	BRAJA MOHAN SARANGI	//
		VS	VS	0
231	WP(C)/0012444/2021	R.T.O., SUNDARGARH KAILASH CHANDRA SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
232	WP(C)/0012445/2021	STATE OF ORISSA BIJAYA BARUA	BRAJA MOHAN SARANGI	//
		VS	VS	0
233	WP(C)/0012446/2021	R.T.O., SUNDARGARH AINTHA MUDULI	SHARMISTHA SAMAL	//
		VS	VS	0
234	WP(C)/0012447/2021	STATE OF ORISSA HRUSIKESH PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
235	WP(C)/0012448/2021	STATE OF ORISSA BINAYAK PARIDA	SHARMISTHA SAMAL	//
		VS	VS	0
236	WP(C)/0012449/2021	STATE OF ORISSA GOPAL CHANDRA RAYAGURU	SHARMISTHA SAMAL	//
		VS	VS	0
237	WP(C)/0012450/2021	STATE OF ORISSA PABITRA SETHI	BIREN SANKAR TRIPATHY	//
		VS	VS	0
238	WP(C)/0012451/2021	STATE OF ODISHA RAKESH RANJAN PATTANAİK	BRAJA MOHAN SARANGI	//
		VS	VS	0

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239	WP(C)/0012452/2021	R.T.O., CUTTACK SHANTANU KUMAR DASH VS COLLECTOR AND DM, SUBARNAPUR	ACHYUTA NANDA ROUTRAY VS	// // 0 //
240	WP(C)/0012453/2021	BIJAYA BARUA VS R.T.O., SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
241	WP(C)/0012454/2021	SANGHAMITRA KHUNTIA VS AO, PNB, BBSR	SANTOSH KUMAR KANUNGO VS	// 0 //
242	WP(C)/0012455/2021	ANJALI PATEL VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
243	WP(C)/0012456/2021	CHAYAN PURI VS R.T.O., SAMBALPUR	BRAJA MOHAN SARANGI VS	// 0 //
244	WP(C)/0012457/2021	SASHIMUKHI PANIGRAHI VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	// 0 //
245	WP(C)/0012458/2021	DHRUBA CHARAN HOTA VS R.T.O., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
246	WP(C)/0012459/2021	M/S. UTKAL HIGHWAYS VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
247	WP(C)/0012460/2021	SUPRIYA NAYAK VS STATE OF ODISHA	BISHNU CHARAN SAHU 1 VS	// 0 //
248	WP(C)/0012461/2021	PRASANTA KUMAR PATEL VS R.T.O., SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
249	WP(C)/0012462/2021	NITYANANDA BISWAL VS THE STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //

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250	WP(C)/0012463/2021	JAYADEV AGUPATRO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// 0 //
251	WP(C)/0012464/2021	GYANENDU SAHOO VS R.T.O., BBSR 1	BRAJA MOHAN SARANGI VS	// 0 //
252	WP(C)/0012465/2021	NITYANANDA BISWAL VS THE STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
253	WP(C)/0012466/2021	GOLAKHA CHANDRA SWAIN VS THE STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
254	WP(C)/0012467/2021	M/S. SHAGUN PLYWOOD VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	TUSHAR KANTI SATAPATHY VS	// 0 //
255	WP(C)/0012468/2021	AMIT BISWAS VS ADDL. DG, DEPT. OF HIGHER EDUCATION	PRAFULLA KUMAR RATH VS	// 0 //
256	WP(C)/0012469/2021	SANTOSH KUMAR SUNDARAY VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
257	WP(C)/0012470/2021	PARAMANANDA SETHI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
258	WP(C)/0012471/2021	PROF. KRISHNA PRAMANIK VS ADDL. SECY. IN CHARGE OF TECHNICAL EDUCATION	PRAFULLA KUMAR RATH VS	// 0 //
259	WP(C)/0012472/2021	SAANKHYA EDUCATIONAL SOCIETY VS CM CUM AO, SBI, STRESSED ASSETS RECOVERY BRANCH	PRASANTA KUMAR PANDA VS	// 0 //
260	WP(C)/0012473/2021	SIVARATRI JUSWANT @ RAO VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //
261	WP(C)/0012474/2021	UJAGAR SWAIN	SAILESH NARAYAN BISWAL	//

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		VS	VS	0
		AO, MANAPPURAM FINANCE LTD.		//
262	WP(C)/0012475/2021	UTTAM SETHI	BASANTA KUMAR BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0012476/2021	SURYANARAYAN PATRA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0012477/2021	BHAGYABATI PANDA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0012478/2021	MANPREET KAUR	SIDHARTHA MISRA 1	//
		VS	VS	0
		CM, BANK OF INDIA, ROURKELA MAIN BRANCH		//
266	WP(C)/0012479/2021	BHISMA BAG	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0012480/2021	AKRURA PRADHAN	BRUNDABAN ROUT	//
		VS	VS	0
		STATE OF ORISSA		//
268	WP(C)/0012481/2021	LAXMAN SETHI	S.C.SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0012482/2021	ADITYA PRAKASH BISWAL	K.P.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0012483/2021	ODISHA STATE BEVERAGES CORPORATION	ASHOK KUMAR MOHAPATRA	//
		VS	VS	0
		ODISHA STATE BEVERAGES CORPORATION LTD.		//
271	WP(C)/0012484/2021	GRESPIN PARICHHA	BABITA KUMARI PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0012485/2021	DINABANDHU PARIDA	S.C.SAMANTRAY	//
		VS	VS	0



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273	WP(C)/0012486/2021	STATE OF ODISHA JOGENDRA NAYAK VS	LAMBODAR PRADHAN VS	// // 0
274	WP(C)/0012487/2021	THE COMMNR., C, BOARD OF REVENUE, ODISHA JOGENDRA NAYAK VS	LAMBODAR PRADHAN VS	// // 0
275	WP(C)/0012488/2021	THE COMMNR., C, BOARD OF REVENUE, ODISHA SANTOSH KUMAR DAS VS	SIDHARTHA SWAIN VS	// // 0
276	WP(C)/0012489/2021	STATE OF ODISHA PRASANT KUMAR NAYAK VS	SUBASH CH.RATH VS	// // 0
277	WP(C)/0012490/2021	STATE OF ODISHA UMAKANTA @ UMASANKAR PRADHAN VS	DILLIP KUMAR PRADHAN VS	// // 0
278	WP(C)/0012491/2021	STATE OF ODISHA SUBASH CHANDRA SAHOO VS	SIDHARTHA SWAIN VS	// // 0
279	WP(C)/0012492/2021	STATE OF ODISHA SATYANARAYAN DASH VS	SASWATI MOHAPATRA VS	// // 0
280	WP(C)/0012493/2021	STATE OF ODISHA KISHORE KUMAR PAL VS	PITAMBAR ACHARYA VS	// // 0
281	WP(C)/0012494/2021	STATE ELECTION COMMISSION, ODISHA PUSPALATA SAHOO VS	NIRANJAN NAYAK VS	// // 0
282	WP(C)/0012495/2021	STATE OF ODISHA HEMANTA KUMAR SAHOO VS	KISHORE KUMAR JENA VS	// // 0
283	WP(C)/0012496/2021	STATE OF ORISSA RAJESH KUMAR MISHRA VS	RUDRA NARAYAN PARIJA VS	// // 0
		STATE OF ODISHA		//

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284	WP(C)/0012497/2021	ASHIS PATRA VS STATE ELECTION COMMISSION, ODISHA	PITAMBAR ACHARYA VS	// 0 //
285	WP(C)/0012498/2021	M/S. NANDITA ROUT VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
286	WP(C)/0012499/2021	SHYAMA SUNDAR BEHERA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
287	WP(C)/0012500/2021	JAYA KRUSHNA SAHU VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
288	WP(C)/0012501/2021	BIBHU PRASAD DALAI VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
289	WP(C)/0012502/2021	M/S. NANDITA ROUT VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
290	WP(C)/0012503/2021	MADHUSUDAN SATAPATHY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
291	WP(C)/0012504/2021	PABITRA SETHI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
292	WP(C)/0012505/2021	KARUNA SINDHU SAHU VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
293	WP(C)/0012506/2021	JUGAL KISHORE SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
294	WP(C)/0012507/2021	GHANA SWAIN VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// 0 //
295	WP(C)/0012508/2021	JAYADEV BEHERA	LALIT SAHU	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0012509/2021	PINTU BISWAL	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		MCL		//
297	WP(C)/0012510/2021	AJAYA KUMAR JENA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0012511/2021	ASIT KUMAR BARIK	NIRANJAN LENKA	//
		VS	VS	0
		THE AO, CANARA BANK, BBSR		//
299	WP(C)/0012512/2021	NATADA GRAMYA COMMITTEE	BHABANI SANKAR TRIPATHY 1	//
		VS	VS	0
		MCL, BURLA		//
300	WP(C)/0012513/2021	LUXMI TEA COMPANY LTD.	PARTHA MUKHERJI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0012514/2021	GHASIRAM MAJHI	BHABANI SANKAR TRIPATHY 1	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0012515/2021	BANKA BIHARI JENA	MANOAJAYA KUMAR PRADHAN	//
		VS	VS	0
		THE COLLECTOR, DHENKANAL		//
303	WP(C)/0012516/2021	SANTOSINI MISHRA	NIRANJAN LENKA	//
		VS	VS	0
		UNION OF INDIA		//
304	WP(C)/0012517/2021	PRAMOD KUMAR MUDULI	S.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0012518/2021	MADHAB SAHU	S.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0012519/2021	MALATI JENA	MANOJ KUMAR MOHANTY	//
		VS	VS	0

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307	WP(C)/0012520/2021	THE REGISTRAR, UTKAL UNIVERSITY MADHUKAR MAJHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //
308	WP(C)/0012521/2021	RABIKANTA PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
309	WP(C)/0012522/2021	PREMANANDA SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
310	WP(C)/0012523/2021	BIJAY KUMAR SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
311	WP(C)/0012524/2021	M/S. MITRA SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
312	WP(C)/0012525/2021	AKSHYA KUMAR DAS VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
313	WP(C)/0012526/2021	HAREKRUSHNA PANDA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
314	WP(C)/0012527/2021	M/S. JALARAM SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
315	WP(C)/0012528/2021	KALPITA BISWAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
316	WP(C)/0012529/2021	M/S. UTKAL SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
317	WP(C)/0012530/2021	M/S. CHANDI SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //

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318	WP(C)/0012531/2021	RASHMI PRAVA SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
319	WP(C)/0012532/2021	M/S. LAXMINARAYAN SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
320	WP(C)/0012533/2021	RABINARAYAN MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
321	WP(C)/0012534/2021	M/S. SARASWATI SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
322	WP(C)/0012535/2021	PUSPALATA PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
323	WP(C)/0012536/2021	BHARATI BEHERA VS CHIEF ENGINEER, IRRIGATION DEPT.	AKSHAYA KUMAR NAYAK VS	// 0 //
324	WP(C)/0012537/2021	JAJATI KESHARI SWAIN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
325	WP(C)/0012538/2021	PRASANNA KUMAR MOHAPATRA VS SUPDT.OF EXCISE DEPT.	DILLIP KUMAR ROUT VS	// 0 //
326	WP(C)/0012539/2021	SURYA NARAYAN SAHU VS STATE OF ODISHA	DEBENDRANATH PANDA VS	// 0 //
327	WP(C)/0012540/2021	AJIT KUMAR SWAIN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
328	WP(C)/0012541/2021	PRASANNA KUMAR MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR ROUT VS	// 0 //
329	WP(C)/0012542/2021	NIRMAL KUMAR SETHI	SUBHADUTTA ROUSTRAY	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0012543/2021	NAZRANA PARBIN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0012544/2021	BKD INFRASTRUCTURE PVT. LTD.	SIDHANT DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0012545/2021	RAJAT KUMAR BALIARSINGH	P.C.KAR	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0012546/2021	MAHENDRA RENGLA	KALPATARU ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0012547/2021	ANUSHA PROJECTS PVT. LTD.	SIDHANT DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0012548/2021	SARADA PRASAD SATYA NARAYAN SAMANTACHARYA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ORISSA		//
336	WP(C)/0012549/2021	ANUSHA PROJECTS PVT. LTD.	SIDHANT DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0012550/2021	RANJAN KUMAR BARIK	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0012551/2021	SARAT KUMAR PATRA	SAMAYA KUMAR RAY	//
		VS	VS	0
		THE COMMNR. OF LR AND S, ORISSA		//
339	WP(C)/0012552/2021	KALPANA SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0012553/2021	TUKUNA MOHARANA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0

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341	WP(C)/0012554/2021	MANAGEMENT OF THE STATE BANK OF INDIA RABINDRA SAHU VS TAHASILDAR, BETNOTI	PRANAYA SAHOO VS	// // 0 //
342	WP(C)/0012555/2021	PRITISH SATPATHY VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
343	WP(C)/0012556/2021	SUMANTA KUMAR SAHU VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
344	WP(C)/0012557/2021	MANOJ KUMAR SINHA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
345	WP(C)/0012558/2021	NIRAJ KUMAR SAHOO@ NIRAJ SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
346	WP(C)/0012559/2021	AMRESH KUMAR KHAMARI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
347	WP(C)/0012560/2021	GOURI SHANKAR JENA VS UNION OF INDIA	PITAMBAR ACHARYA VS	// 0 //
348	WP(C)/0012561/2021	HARIHAR SOREN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
349	WP(C)/0012562/2021	BIJAYA KUMAR SAHU VS RTO, ANGUL	SATYAJIT SAMAL VS	// 0 //
350	WP(C)/0012563/2021	DURYODHAN PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
351	WP(C)/0012564/2021	SADANANDA PADHI VS UNION OF INDIA	PITAMBAR ACHARYA VS	// 0 //

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352	WP(C)/0012565/2021	ASHOK KUMAR PADHEE VS AJAYA KUMAR NANDA	SAMIR KUMAR MISHRA VS	// 0 //
353	WP(C)/0012566/2021	NIRANJAN ACHARYA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
354	WP(C)/0012567/2021	SANJAYA KUMAR SAHOO VS GOVT. OF INDIA	SAMARENDRA MOHANTY VS	// 0 //
355	WP(C)/0012568/2021	SANTOSHA KUMAR NAYAK VS UNION OF INDIA	PITAMBAR ACHARYA VS	// 0 //
356	WP(C)/0012569/2021	ASHOK KUMAR SINGH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
357	WP(C)/0012570/2021	SABITA SETHI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
358	WP(C)/0012571/2021	RABINDRA KUMAR JENA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
359	WP(C)/0012572/2021	DR. SANKARSAN MISHRA VS BOARD OF SECONDARY EDUCATION	B.SINGH VS	// 0 //
360	WP(C)/0012573/2021	BASANTI SAHOO VS STATE OF ORISSA	RANJIT MOHANTY VS	// 0 //
361	WP(C)/0012574/2021	JAMUNA REALTY PVT. LTD. VS PRINCIPAL CHIEF COMMNR. OF INCOME TAX	J.M.PATTANAİK VS	// 0 //
362	WP(C)/0012575/2021	MD. TAUSIF ALAM VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
363	WP(C)/0012576/2021	SANJUKTA GHADAI	PRANAB RANJAN CHHATOI	//



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		VS	VS	0
		STA		//
364	WP(C)/0012577/2021	PARAMANANDA SAHOO	SUKANTA KUMAR NAYAK 2	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0012578/2021	OSIM MOHAMMED	SAMEER KUMAR DAS	//
		VS	VS	0
		GOVT. OF ODISHA		//
366	WP(C)/0012579/2021	BRAJABANDHU PARIDA	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
367	WP(C)/0012580/2021	JAYASHREE MOHAPATRA	SUBHADUTTA ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0012581/2021	PRASANT KUMAR JENA	SUBASH CHANDRA PRADHAN	//
		VS	VS	0
		THE GOVT. OF ODISHA		//
369	WP(C)/0012582/2021	SARAT BEHERA	BISWAJIT NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0012583/2021	BIJAY KUMAR PRADHAN	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0012584/2021	CHHATTISGARH STATE AGRICULTURE MARKETING (MANDI) BOARD		//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0012585/2021	MAHAN BUDEK	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0012586/2021	SUNIL KRUSHNA DAS	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0012587/2021	PURNA CHANDRA ROUT	MANORANJAN MISHRA	//
		VS	VS	0

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375	WP(C)/0012588/2021	STATE OF ODISHA NEPAL NAG VS	MANORANJAN MISHRA VS	// // 0
376	WP(C)/0012589/2021	STATE OF ODISHA ANIL KUMAR PATTJOSHI VS	SUBRATA PANDA VS	// // 0
377	WP(C)/0012590/2021	THE SUB DIVISIONAL VETERINARY OFFICER, DHARAMGARH SNIGDHA SAHOO VS	ANUPAM DASH VS	// // 0
378	WP(C)/0012591/2021	STATE OF ODISHA KSHETRA MOHAN SAHOO VS	SAMBEET PATTANAYAK VS	// // 0
379	WP(C)/0012592/2021	STATE OF ODISHA PARAMANANDA BEHERA VS	DURGA PRASANNA MISHRA VS	// // 0
380	WP(C)/0012593/2021	STATE OF ORISSA KASTI DOMB @ TURUK @ KASTI DOMO VS	SANJIB KUMAR BHANJADEO VS	// // 0
381	WP(C)/0012594/2021	STATE OF ODISHA MAGUNI CHARAN MOHARANA VS	AVIJIT MISHRA VS	// // 0
382	WP(C)/0012595/2021	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR DINABANDHU MEHER VS	ASHOK KUMAR MISRA VS	// // 0
383	WP(C)/0012596/2021	STATE OF ODISHA SIRISH CHANDRA MOHANTY VS	SANJIB SWAIN VS	// // 0
384	WP(C)/0012597/2021	STATE OF ODISHA SUDARSAN DALEI VS	ACHYUTANANDA PATTANAIAK VS	// // 0
385	WP(C)/0012598/2021	STATE OF ORISSA MINATI BEHERA VS STATE OF ODISHA	AKHAYA KU. BISWAL VS	// // 0 //

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386	WP(C)/0012599/2021	CHINMAYA PRADHAN VS THE DEPUTY DIRECTOR OF AGRICULTURE, SAMBALPUR	ASHOK KUMAR MISRA VS	// 0 //
387	WP(C)/0012600/2021	NARAYAN BEHERA VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //
388	WP(C)/0012601/2021	DHANANJAYA MALLIK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// 0 //
389	WP(C)/0012602/2021	DAMBARUDHAR PATEL VS REGISTRAR, OAT, BBSR	SISIR KUMAR PUROHIT VS	// 0 //
390	WP(C)/0012603/2021	DHANANJAYA MALLIK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// 0 //
391	WP(C)/0012604/2021	BHAKTA TRIPATHY VS UNION OF INDIA	SOHAN MISHRA VS	// 0 //
392	WP(C)/0012605/2021	BASANTI PATEL VS REGISTRAR, OAT, BBSR	SISIR KUMAR PUROHIT VS	// 0 //
393	WP(C)/0012606/2021	LALIMA PRIYADARSINI BEHURA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
394	WP(C)/0012607/2021	KAILASH PATEL VS REGISTRAR, OAT, BBSR	SISIR KUMAR PUROHIT VS	// 0 //
395	WP(C)/0012608/2021	M/S GEOLANE INFRASTRUCTURES (P) LTD. VS PRINCIPAL COMMNR., GST AND CENTRAL EXCISE, BBSR	KAJAL SAHOO VS	// 0 //
396	WPCRL/0000046/2021	BANA BIHARI PRADHAN VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	//0 0 //
397	ABLAPL/0004127/2021	SIPUN ROUT	SATYAJIT MOHAPATRA (2)	PIRAHAT P.S /39 /2021

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0004128/2021	NANDINI TARAI	GOPAL KRUSHNA MOHANTY	RAJKANIKA /88 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0004129/2021	SRINATH MOHARATHA	DEBADATTA MOHANTY	PARADEEP LOCK /175 /2018
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0004130/2021	PRAMOD KUMAR SENAPATI	BISWARANJAN DALAI	RAGHUNATHPUR /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0004131/2021	HUKUM KUMAR BUDHIA	SUSANTA KUMAR SAHU	BIJEPUR /9 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0004132/2021	PRAFULLA KUMAR PRADHAN @ PRAFULLA PRADHAN	PRADHAN KUMAR MAJHI	KHANTAPADA /88 /2021
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0004133/2021	GOKULA CHANDRA MAJHI @ GOKULA MAJHI	BHABANI SHANKAR RAYAGURU	AMPANI /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0004134/2021	MANGULI CHARAN SAHOO	DEEPAK KU SAHOO	PATKURA /153 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0004135/2021	PRAMOD MAHARANA	DEEPAK KU. SAHOO	NIKIRAI /3 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0004136/2021	MOTI MAJHI @ MATI MAJHI	BIJAYA KUMAR RAGADA	JAMANKIRA /74 /2018
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0004137/2021	KANNA SINDHI	BIJAYA KUMAR RAGADA	JHARSUGUDA /83 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0004138/2021	MAMATA NAYAK	RITURANJAN CHHOTARAY	BAIDESWAR /24 /2021
		VS	VS	()

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409	ABLAPL/0004139/2021	STATE OF ODISHA D.BALARAJU VS	SHANTI PRAKASH MOHANTY VS	// MALKANGIRI /388 /2020 ()
410	ABLAPL/0004140/2021	STATE OF ODISHA AJIT BANDHU SAMANTRAY VS	ASHOK KUMAR SAHOO VS	// MARSHAGHAI /138 /2021 ()
411	ABLAPL/0004141/2021	STATE OF ODISHA BAIKUNTHA NAIK VS	SHANTI PRAKASH MOHANTY VS	// DORAGUDA PS /9 /2015 ()
412	ABLAPL/0004142/2021	STATE OF ODISHA MOHAN MINIKA VS	SHANTI PRAKASH MOHANTY VS	// K.SINGHPUR /187 /2020 ()
413	ABLAPL/0004143/2021	STATE OF ODISHA BIJAY KUMAR MAHAKUD @MAHAKUL VS	ADHIRAJ MOHANTY VS	// NAYAKOT /13 /2021 ()
414	ABLAPL/0004144/2021	STATE OF ODISHA MOHAMMAD HAIDAR @ HAIDAR MOHAMADSABYASACHI MISHRA VS	VS	// JATNI P.S. /150 /2021 ()
415	ABLAPL/0004145/2021	STATE OF ODISHA CHITTARANJAN DEBETA VS	HEMANTA KUMAR TRIPATHY VS	// MADHUPATNA /60 /2021 ()
416	ABLAPL/0004146/2021	STATE OF ODISHA SACHIN KUMAR SINGHA VS	SURYAKANTA DWIBEDI VS	// / /0 ()
417	ABLAPL/0004147/2021	STATE OF ODISHA TUNA @ TRAILOKYA ROUT VS	SANJAY KUMAR PATTANAIAK VS	// BYREE /63 /2021 ()
418	ABLAPL/0004148/2021	STATE OF ODISHA KSHITISH CHANDRA BARAL @ KSHETRA VS	SIDHARTHA SANKAR RAY (2) VS	// KANAS /72 /2021 ()
419	ABLAPL/0004149/2021	STATE OF ODISHA MANGAL TUDU VS	DAYANANDA MOHAPATRA VS	// BERHAMPUR /20 /2021 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :31/03/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
420	ABLAPL/0004150/2021	MANMOHAN DAS VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	MARINE PS AT DHAMARA /5 /2021 () //
421	ABLAPL/0004151/2021	RAMANUJ SINGH VS STATE OF ODISHA	SIDHARTHA DAS VS	KANIHA /76 /2021 () //
422	ABLAPL/0004152/2021	TUNA @ TRAILOKYA ROUT VS STATE OF ODISHA	SANJAY KUMAR PATTNAIK VS	BADACHANA /94 /2021 () //
423	ABLAPL/0004153/2021	MOTI MAJHI @ MATI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JAMANKIRA /79 /2018 () //
424	ABLAPL/0004154/2021	SUKANTA @ SUKADEV ROUT VS STATE OF ODISHA	BIKASH KUMAR ROUSTRAY VS	PATKURA /154 /2021 () //
425	ABLAPL/0004155/2021	GOPI NAYAK @ GOPABANDHU NAYAK VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	NIRAKARPUR /48 /2021 () //
426	ABLAPL/0004156/2021	SALIM KHAN @ RAJA KHAN VS STATE OF ODISHA	ASHOK JENA VS	TIGIRIA /41 /2021 () //
427	ABLAPL/0004157/2021	MANORANJAN NAYAK @ PINTU @ DYAM VS STATE OF ODISHA	ASHOK JENA VS	CHOUDWAR /122 /2021 () //
428	ABLAPL/0004158/2021	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	AIR FIELD P.S. /81 /2021 () //
429	ABLAPL/0004159/2021	SUBHRAJYOTI SAHOO VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	BADAMBADI /87 /2021 () //
430	ABLAPL/0004160/2021	JALU@ JALANDHAR SAHOO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	JANKIA P.S. /24 /2021 () //
431	ABLAPL/0004161/2021	BABU CHHUA @ ASIT SINGH	JAYANTA KUMAR MAJHI	SAHADEV KHUNTA /89 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0004162/2021	BHRAMARBAR SAHOO	BADRI NARAYAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0004163/2021	SIBANANDA BEHERA	PRATIK DASH	TIHIDI /139 /2021
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0004164/2021	KOUTUK BEHERA	PRADEEP KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0004165/2021	RAGHUNATH MALIK	TUSHAR KANTA NAYAK	PANIKOILI /45 /2021
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0004166/2021	RITENDRA SUNA@RITU	NIRANJAN HOTA	BOLANGIR TOWN /342 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0004167/2021	SARATA BEHERA	DILLIP KUMAR MOHANTY	KHUNTUNI /34 /2021
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0004168/2021	TAPAN KU MALLIK	SANJIB MOHANTY	TIRTOL /108 /2021
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0004169/2021	RANJIT KUMAR JENA @ RANJIT	LALITENDU BHUYAN	DAITARI /17 /2021
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0004170/2021	SUMAN CHANDRA DAS @ SUMA @ SUMANTA DAS MAHAPATRA	BANAMA HAPATRA	JAKHAPURA /93 /2018
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0004171/2021	GOURAV KUMAR SINGH	SIDHARTHA DAS	KANIHA /76 /2021
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0004172/2021	SUBASH SAHOO	AKSHAYA KUMAR SAHOO	BANARAPAL /46 /2021
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :31/03/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0004173/2021	STATE OF ODISHA BIBHUTI BHUSAN ROUT VS	SANJIT MISHRA VS	// NIALI /45 /2021 ()
444	ABLAPL/0004174/2021	STATE OF ODISHA GAYADHAR JENA VS	SANJIT MISHRA VS	// BIDANASI /63 /2021 ()
445	ABLAPL/0004175/2021	STATE OF ODISHA SOUDAMINI PRADHAN VS	SANJIT MISHRA VS	// NIALI /45 /2021 ()
446	ABLAPL/0004176/2021	STATE OF ODISHA MOTI MAJHI @ MATI MAJHI VS	BIJAYA KUMAR RAGADA VS	// KUCHINDA /142 /2018 ()
447	ABLAPL/0004177/2021	STATE OF ODISHA PRAFULLA DASH VS	DEBASISH SAMAL VS	// DHAMNAGAR /90 /2021 ()
448	ABLAPL/0004178/2021	STATE OF ODISHA KRUSHNA CHANDRA ROUSTRAY VS	MANAS CHAND VS	// BANAPUR P.S. /99 /2021 ()
449	ABLAPL/0004179/2021	STATE OF ODISHA BABULA PRADHAN VS	MANAS CHAND VS	// BANAPUR P.S. /102 /2021 ()
450	ABLAPL/0004180/2021	STATE OF ODISHA SHYMA SUNDAR SAHOO VS	MANAS CHAND VS	// BANAPUR P.S. /104 /2021 ()
451	ABLAPL/0004181/2021	STATE OF ODISHA HEMANT BAISAKH @ BAPUN VS	SURESH KUMAR PANDA VS	// BHADRAK RURAL /152 /2021 ()
452	ABLAPL/0004182/2021	STATE OF ODISHA PRABHAT SAHOO @ PRAVAT VS	SURESH KUMAR PANDA VS	// NANDIPADA /115 /2020 ()
453	ABLAPL/0004183/2021	STATE OF ODISHA SUJIT NAYAK @ SUJIT KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// MANGALPUR /138 /2021 () //



## ORISSA HIGH COURT

### FILING REPORT AS ON :31/03/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0004184/2021	GOBINDA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /179 /2020 () //
455	ABLAPL/0004185/2021	AMULYA KUMAR SETHI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	TIHIDI /116 /2021 () //
456	ABLAPL/0004186/2021	ASHOK PRADHAN @ ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	ATHGARH /132 /2019 () //
457	ABLAPL/0004187/2021	KASHINATH MISHRA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	SORO /119 /2021 () //
458	ABLAPL/0004188/2021	SATRUGHNA JENA VS STATE OF ODISHA	NALINI KNTA MOHANTY VS	/395 /2020 () //
459	ABLAPL/0004189/2021	RABINDRA LENKA @ RABI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KANAS /72 /2021 () //
460	ABLAPL/0004190/2021	SARATA KUMAR SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	PADAMPUR /293 /2020 () //
461	ABLAPL/0004191/2021	PRADIP KUMAR JENA @ BABULI JENA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	KHURDA SADAR /22 /2021 () //
462	ABLAPL/0004192/2021	RAJIB PARIHARI VS STATE OF ODISHA	NIROD KUMAR SAHU VS	PIRAHAT P.S /40 /2021 () //
463	ABLAPL/0004193/2021	RANJAN BEHERA @ RANJAN KUMAR BEHERA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BALICHANDRAPUR /77 /2021 () //
464	ABLAPL/0004194/2021	PURUSOTTAM PATIKAR VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	AMBABHONA /44 /2021 () //
465	ABLAPL/0004195/2021	BAURIBANDHU NAYAK	JAYADEBA BEHERA	NAYAGARH SADAR /177 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0004196/2021	MOHAMMED SAPHIK QURESHI	SIDHESWAR MALLIK	BOIPARIGUDA /51 /2021
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0004197/2021	MARKANDA PRADHAN	K.K.MOHANTA	RAIRANGPUR (RURAL) /41 /2019
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0004198/2021	YUDHSITHIR MOHANTA	K.K.MOHANTA	BETNOTI /56 /2021
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0004199/2021	YUDHSITHIR MOHANTA	K.K.MOHANTA	BETNOTI /54 /2021
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0004200/2021	AJAY UPADHAYA	SIDHARTHA DAS	KANIHA /76 /2021
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0004201/2021	DOLA MAJHI @ DOLAMANI MAJHI	J.N.PANDA	KESINGA /108 /2021
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0004202/2021	SK. BANTY @ BUNTY @ MD. JUNEID	DIBYA JYOTI SAHOO	PATTAMUNDAI /155 /2021
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0004203/2021	SANTOSH @ SANTOSH KUMAR DAS	BIBHUDANANDA MOHAPATRA	BHANDARIPOKHARI /254 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0004204/2021	RANJAN KUMAR SETHI @ RANJAN SETHI @ BODIPARIGUDA	DIBYA JYOTI SAHOO	/169 /2021
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0004205/2021	DUSMANTA KUMAR JENA	DALI RANI BEHURAY	BALICHANDRAPUR /93 /2021
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0004206/2021	SATYANARAYAN DASH	RAMESH CHANDRA MAHARANA	/ /0
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :31/03/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0004207/2021	STATE OF ODISHA SUDHIR KUMAR SABAR VS	P.K.MOHAPATRA VS	// KOKSARA /58 /2021 ()
478	ABLAPL/0004208/2021	STATE OF ODISHA SARAT CHANDRA NAYAK VS	SATYAJIT MOHAPATRA (2) VS	// KAKATAPUR /82 /2021 ()
479	ABLAPL/0004209/2021	STATE OF ODISHA AWES ALI KHAN VS	SATYAJIT MOHAPATRA (2) VS	// BHADRAK RURAL /152 /2021 ()
480	ABLAPL/0004210/2021	STATE OF ODISHA RUDRA SAHU @ RUDRANARAYAN SAHOO VS	SUSHANTA KUMAR PRADHAN VS	// REAMAL /58 /2021 ()
481	ABLAPL/0004211/2021	STATE OF ODISHA PRANAB KUMAR DEB VS	SUSHANTA KUMAR PRADHAN VS	// REAMAL /58 /2021 ()
482	ABLAPL/0004212/2021	STATE OF ODISHA MOOZZAN ALLI KHAN @ SK. MAUJAM VS	SATYAJIT MOHAPATRA (2) VS	// BHADRAK RURAL /152 /2021 ()
483	ABLAPL/0004213/2021	STATE OF ODISHA CHANDRADHWAJA SAHU @ CHANDRADHWAJA VS	BISWANANJAN DAS VS	// NUAGAM (DIGAPAHANDI) /60 /2021 ()
484	ABLAPL/0004214/2021	STATE OF ODISHA BHARAT BHUSAN DAS VS	SATYA NARAYAN MISRHA-4 VS	// / /0 ()
485	ABLAPL/0004215/2021	STATE OF ODISHA ILLA @ SAUBHAGYASMITA JENA VS	MANOJ KUMAR PANDA VS	// MAHILA P.S.(BBSR) /41 /2020 ()
486	ABLAPL/0004216/2021	STATE OF ODISHA PURNA CHANDRA DASH VS	MRUGANKA MAULI PATNAIK VS	// BALIPATNA /82 /2021 ()
487	ABLAPL/0004217/2021	STATE OF ODISHA AJAY KUMAR MOHANTY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// NADANAKANAN P.S. /33 /2021 () //

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
488	ABLAPL/0004218/2021	BULU@ BHAGIRATHI PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	CHHENDIPADA /507 /2020 () //
489	ABLAPL/0004219/2021	LADU KISHORE PATRO @ LADU KISWARA PATRO VS STATE OF ODISHA	JYOTIRMAHA BAHOO VS	BERHAMPUR SADAR /69 /2021 () //
490	ABLAPL/0004220/2021	LAXMI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /91 /2017 () //
491	ABLAPL/0004221/2021	RAJESH NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	ANGUL TOWN /1222 /2020 () //
492	ABLAPL/0004222/2021	SOMANATH MISHRA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	SORO /119 /2021 () //
493	ABLAPL/0004223/2021	SADANAN @ SADANANDA SUNANI VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	/ /0 () //
494	ABLAPL/0004224/2021	SORAB KHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BAGHAMARI /19 /2021 () //
495	ABLAPL/0004225/2021	MIYANKA BEURA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /138 /2021 () //
496	ABLAPL/0004226/2021	TANMAY DAS VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK TOWN /99 /2017 () //
497	ABLAPL/0004227/2021	SOUMYA RANJAN DASH VS STATE OF ODISHA	ADWITIYA SATPATHY VS	SAHID NAGAR P.S. /140 /2021 () //
498	ABLAPL/0004228/2021	NILU BEHERA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURUMOHAPATRA VS	BANKI /74 /2021 () //
499	ABLAPL/0004229/2021	CHANDRAKANTA BEHERA	SEKH ZAKIR HUSSAIN	BHUBAN /113 /2021

**ORISSA HIGH COURT**

**FILING REPORT AS ON :31/03/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0004230/2021	STATE OF ODISHA PRAFULLA PRADHAN	ASHOK KUMAR PRADHAN	// TARASINGI /127 /2018
		VS	VS	()
501	ABLAPL/0004231/2021	STATE OF ODISHA PRAFULLA PRADHAN	ASHOK KUMAR PRADHAN	// TARASINGI /126 /2018
		VS	VS	()
502	ABLAPL/0004232/2021	STATE OF ODISHA GOPINATH SAHOO @ BABU	SAMBEET PATTANAYAK	// PIPLI /130 /2021
		VS	VS	()
503	ABLAPL/0004233/2021	STATE OF ODISHA SAMIR BHOLA	ROHIT RANJAN RAY	// JANKIA P.S. /64 /2021
		VS	VS	()
504	ABLAPL/0004234/2021	STATE OF ODISHA PRAHALLAD BHOL	ROHIT RANJAN RAY	// JANKIA P.S. /64 /2021
		VS	VS	()
505	ABLAPL/0004235/2021	STATE OF ODISHA TRINATH SAHOO	MANOJ KUMAR PATI	// KANAS /61 /2021
		VS	VS	()
506	ABLAPL/0004236/2021	STATE OF ODISHA RAJAT BEHERA @ BABU	JAYDEEP PAL	// PATKURA /230 /2019
		VS	VS	()
507	ABLAPL/0004237/2021	STATE OF ODISHA PRABHAT KESHARI SAMANTSINGHAR	ROHIT RANJAN RAY	// KHURDA P.S. /26 /2021
		VS	VS	()
508	ABLAPL/0004238/2021	STATE OF ODISHA SK. SULTAN @ SULTAN	DIBYA JYOTI SAHOO	// PATTAMUNDAI /155 /2021
		VS	VS	()
509	ABLAPL/0004239/2021	STATE OF ODISHA AKASH BEHERA @ BABU DEHURY	DEBASIS MISHRA	// TOMKA /21 /2021
		VS	VS	()
510	ABLAPL/0004240/2021	STATE OF ODISHA SK. BANTY @ BUNTY @ MD. JUNIED	DIBYAJYOTI SAHOO	// PATTAMUNDAI /157 /2021
		VS	VS	()

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**FILING REPORT AS ON :31/03/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0004241/2021	STATE OF ODISHA MANAS JENA VS	PARTHA SARATHI NAYAK VS	// JAJPUR TOWN /110 /2021 ()
512	ABLAPL/0004242/2021	STATE OF ODISHA ANANDA CH. MAJHI VS	DEBASIS MISHRA VS	// GHASIPURA /66 /2021 ()
513	ABLAPL/0004243/2021	STATE OF ODISHA MIR MALIK @ MIR MALIK ALI VS	SASANKA S. SATAPATHY VS	// TIRTOL /125 /2021 ()
514	ABLAPL/0004244/2021	STATE OF ODISHA SUNIL SAHOO VS	LAXMIDHAR MAHAPATRA VS	// BALIANTA P.S. /81 /2021 ()
515	ABLAPL/0004245/2021	STATE OF ODISHA PURENDRA BEHERA VS	ASIT KUMAR JENA VS	// BALICHANDRAPUR /74 /2021 ()
516	WPC(OA)/0000170/2017	STATE OF ODISHA DEBARAJ MEHER VS	M/S R.K. BISOI, N.K. PRAHARAJ VS	// // ()
517	WPC(OA)/0000715/2019	STATE OF ODISHA JALADHAR BEHERA VS	M/S. SRIKANTA KUMAR NATH, S.PRADHAN VS	// // ()
518	WPC(OA)/0000716/2019	STATE OF ODISHA SRIDHAR NAIK VS	M/S. SRIKANTA KUMAR NATH, S.PRADHAN VS	// // ()
519	WPC(OA)/0001134/2016	STATE OF ODISHA UDAYA SUNDAR SWAIN VS	M/S. SURYA NARAYAN PATNAIK, U. PATNAIK, C.S.PANDA, K.C.PANIGRAHY, G.R.TRIPATHY VS	// // ()
520	WPC(OA)/0001338/2018	STATE OF ODISHA SIPRA SETHY VS	M/S SURYA NARAYAN PATNAIK, U. PATNAIK, C. PANDA, K.C. PANIGRAHY, S. MOHAPATRA VS	// // ()
521	WPC(OA)/0001554/2019	STATE OF ODISHA RAKESH KUMAR PANDA VS STATE OF ODISHA	M/S BISWABIHARI MOHANTY, L. SAMAL, B. TRIPATHY/ VS	// // ()

## ORISSA HIGH COURT

### FILING REPORT AS ON :31/03/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	WPC(OA)/0001556/2019	SUKANTA KUMAR SETHI VS STATE OF ODISHA	M/S SURYA NARAYAN PATNAIK, U. PATNAIK, S. PMOHAPATRA, K.C. PANIGRAHI VS ()	//
523	WPC(OA)/0001557/2019	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	M/S SURYA NARAYAN PATNAIK, U. PATNAIK, S. MOHAPATRA, K.C. PANIGRAHI VS ()	//
524	WPC(OA)/0001580/2019	BINOD KUMAR DALAI VS STATE OF ODISHA	M/S SURYA NARAYAN PATNAIK, U.K. PATNAIK, S. MOHAPATRA, K.C. PANIGRAHY VS ()	//
525	WPC(OA)/0001723/2019	KUBERA BARIK VS STATE OF ODISHA	M/S. PRASANTA KUMAR MISHRA, K.L.KAR, C.R.DASH, T.B.JENA, S.MISHRA VS ()	//
526	WPC(OA)/0001812/2019	HRUSHIKESH MOHAPATRA VS STATE OF ODISHA	M/S. RANJIT MOHANTY, D.K.MITRA, M.MOHANTY, A.K./SINHA, S.S.SAHU VS ()	//
527	WPC(OA)/0001834/2019	JASHOBANTA KUMAR NAYAK VS STATE OF ODISHA	M/S. RAMAKANTA SAHOO, P.K.KHATEI, S.MOHANTY, A.MOHANTY VS ()	//
528	WPC(OA)/0001842/2019	FALGUNI JAGADEV VS STATE OF ODISHA	M/S. SANJIB MOHANTY, B.BISWAL, DR. B.K.BAGHAR // VS ()	//
529	WPC(OA)/0001853/2019	SANJUKTA KUMARI DASH VS STATE OF ODISHA	M/S. RAMAKANTA SAHOO, A.R.MISHRA, S.MOHANTY, A.MOHANTY, P.K.KHATEI VS ()	//
530	WPC(OA)/0003330/2015	MANMAYEE MOHAPATRA VS STATE OF ODISHA	M/S SURYA NARAYAN PATNAIK, U. PATNAIK, C. PANDA, K.C. PANIGRAHY VS ()	//
531	WPC(OAC)/0000003/2016	ABHAYA KUMAR DASH VS DIRECTOR, ELEMENTARY EDUCATION, ODISHA	M/S. MANOJA KUMAR KHUNTIA, G.R.SETHI, J.K.DIGAL, C.PAGAL VS ()	//
532	CONTC(CPC)/0000021/2013	MOHAN CHARAN MOHANTA VS SURESH CHANDRA MOHAPATRA, IAS	M/S. RANJIT MOHANTY, D.K.MITRA, M.MOHANTY, B.K./BARIK, S.PATNAIK VS ()	//
533	CONTC(CPC)/0000129/2012	RAMA CHANDRA JENA	MR. P.C.ACHARYA	//

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**FILING REPORT AS ON :31/03/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS SURESH CHANDRA MOHAPATRA, SECRETARY	VS	0 //



# ORISSA HIGH COURT

MISC CASES FILED on :31/03/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	27/2021 FA/168/1997	M/S.BAJAJ TEMPO-MP	M/S.P.R.BARIK
2	30/2021 WPCRL/8/2021	SUDHANSU SEKHAR MOHANTY-MP	SAHASRA JYOTI NANDA
3	35/2021 JCRLA/98/2009	JUDHISTIR MEHER-MP	M/S.B.K.RAGADA
4	41/2021 CMAPL/78/2021	EXECUTIVE ENGINEER, ASKA ELECTRICAL DIVISION-MP	PRONOY MOHANTY
5	41/2021 STREV/16/2021	M/S. SURYO UDYOG LTD.-MP	SIDHARTHA RAY
6	42/2021 CMAPL/79/2021	MAGA BEHERA-MP	
7	42/2021 STREV/16/2021	M/S. SURYO UDYOG LTD.-MP	SIDHARTHA RAY
8	64/2021 RPFAM/320/2017	TAPAS RANJAN SAHU-MP	M/S.SURESH KU.JENA
9	80/2021 CRLMP/345/2020	BANAMALI NAYAK-MP	RABINDRA KUMAR SAHOO
10	132/2021 TRP(C)/122/2021	SASMITA RATHA-MP	KSHIROD KUMAR PAHIL
11	133/2021 TRP(C)/123/2021	SWAPNA LISHA KAR-MP	TAPASWINI SINHA
12	134/2021 TRP(C)/124/2021	TULASI DAS @ ANJANA-MP	BICHITRA NARAYAN SATAPATHY
13	135/2021 TRP(C)/125/2021	JYOSTSNA OJHA @ SASMITA MOHAPATAR-MP	JATESWAR NAYAK
14	186/2021 CRLREV/134/2021	PRAKASH SAMAL-MP	PABITRA KUMAR NAYAK
15	187/2021 CRLREV/135/2021	CHITTA RANJAN PRADHAN @ DHADU-MP	MANAS RANJAN PANDA
16	188/2021 CRLREV/136/2021	PINTU @ ALOK ROUT @ ALOK KU ROUT-MP	MD.G.MADANI
17	189/2021 CRLREV/136/2021	PINTU @ ALOK ROUT @ ALOK KU ROUT-MP	MD.G.MADANI
18	190/2021 CRLREV/136/2021	PINTU @ ALOK ROUT @ ALOK KU ROUT-MP	MD.G.MADANI
19	211/2021 CONTC/842/2020	NABA K.MISHRA-MP	M/S SIDHESWAR MALLIK,P.K. PATRA
20	224/2021 RSA/198/2003	ZOBEDA BEGUM-MP	M/S.MD.IRSHAD
21	225/2021 RSA/328/2019	RABINARAYAN SAHOO-MP	MAHESWAR MOHANTY
22	226/2021 RSA/7/2016	RAMAKANTA NAYAK-MP	M/S.PRAFULLA KU.RATH
23	227/2021 RSA/7/2016	RAMAKANTA NAYAK-MP	M/S.PRAFULLA KU.RATH
24	228/2021 RSA/7/2016	RAMAKANTA NAYAK-MP	M/S.PRAFULLA KU.RATH
25	229/2021 RSA/287/2013	SURYAKANTA RAY-MP	MR.P.M.BARIK
26	329/2021	KARTIKA GOUDA-MP	ALOK NANDA

27	CRLA/454/2016 330/2021 BLAPL/838/2021	PRASANJIT SAMADAR-MP	RAJIB LOCHAN PATTNAIK
28	330/2021 CRLA/347/2020	RADHUA @ RADHAKANTA PRADHAN-MP	DEBASIS TRIPATHY
29	331/2021 BLAPL/6843/2020	SUNIL NAIK-MP	SUBRATA PANDA
30	331/2021 CRLA/174/2016	SANTANU NAIK-MP	M/S.MANAS CHAND
31	332/2021 BLAPL/2550/2021	BIJAY KUMAR NAYAK-MP	BIBHU PRASAD DAS
32	332/2021 CRLA/171/2021	KALANDI CHARAN MISHRA-MP	DAMODAR PATRA
33	333/2021 BLAPL/2685/2021	M. SOMESH PATRA-MP	NRUSINGHA NANDA MAHAPATRA
34	333/2021 CRLA/171/2021	KALANDI CHARAN MISHRA-MP	DAMODAR PATRA
35	334/2021 BLAPL/1493/2021	BIJAY KUMAR MAHARANA-MP	BIJAYA KUMAR MOHANTY
36	334/2021 CRLA/174/2021	KHAGESWAR MOHAPATRA-MP	BIJAYA KUMAR MOHANTY
37	335/2021 BLAPL/2566/2021	DR. PARAMANANDA ACHARYA-MP	PRASANTA KUMAR PANDA
38	335/2021 CRLA/174/2021	KHAGESWAR MOHAPATRA-MP	BIJAYA KUMAR MOHANTY
39	337/2021 BLAPL/8200/2019	DASARATH SHIVHARE-MP	ANIRUDHA DAS
40	356/2021 MACA/639/2017	d.m., M/S.ORIENTAL INSURANCE CO.LTD.-MP	MR.B.N.RATH
41	357/2021 MACA/444/2019	TAPAN KU.PRADHAN-MP	BIRANCHI NARAYAN RATH
42	358/2021 MACA/584/2020	THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.-MP	INDRANIL KUMAR
43	359/2021 MACA/100/2020	THE MANAGER, M/S. BHARATI AXA G.I.CO. LTD.-MP	ADAM ALI KHAN
44	360/2021 MACA/92/2021	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	ADAM ALI KHAN
45	361/2021 MACA/138/2021	M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
46	362/2021 MACA/139/2021	M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
47	363/2021 MACA/140/2021	M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
48	364/2021 MACA/141/2021	M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
49	365/2021 MACA/142/2021	M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
50	366/2021 MACA/143/2021	M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
51	367/2021 MACA/144/2021	M/S. NATIONAL INSURANCE. CO. LTD-MP	PRAKASH KUMAR MOHANTY
52	528/2021 CRLMC/630/2021	MD. ABU SUFYAN-MP	GOPAL KRUSHNA MOHANTY
53	529/2021 CRLMC/662/2021	PRADIP KUMAR BARIK-MP	T.K.J.SAMANTA
54	531/2021 CRLMC/665/2021	URBASI PANDA-MP	TRILOCHAN PANIGRAHI
55	532/2021 CRLMC/667/2021	SAMBHU RAM SAHU-MP	MANAS CHAND
56	533/2021 CRLMC/669/2021	AMIT RATAN-MP	RUDRA NARAYAN PARIJA
57	534/2021 CRLMC/670/2021	SWAPNESH MOHANTY-MP	RANJAN KUMAR NAYAK

58	535/2021 CRLMC/675/2021	SANTA DAS @ SANTOSH DAS @ SAMTA DAS-MP	SAILABALA JENA
59	536/2021 CRLMC/676/2021	BIBHUTI KUMAR MALLIK-MP	SAILABALA JENA
60	537/2021 CRLMC/677/2021	SRIKANTA CHANDRA SUNDAR RAY-MP	SAILABALA JENA
61	538/2021 CRLMC/3584/2017	ODISHA MINING CORPORATION LTD.-MP	M/S.A.R.DASH
62	539/2021 CRLMC/1926/2018	GAGAN CHANDRA MISHRA-MP	M/S.AJODHYA RANJAN DASH
63	540/2021 CRLMC/1978/2018	PRASANT CHANDRA MOHAPATRA-MP	M/S.AJODHYA RANJAN DASH
64	541/2021 CRLMC/679/2021	BIJAY KUMAR @ BODCHHUA MISHRA-MP	ABHISHEK DASH
65	542/2021 CRLMC/682/2021	NAMITA MUKHERJEE-MP	PRASANNA KUMAR PARHI
66	763/2021 WA/284/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
67	764/2021 WA/284/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
68	765/2021 WA/284/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
69	766/2021 WA/284/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
70	767/2021 WA/286/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
71	768/2021 WA/286/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
72	769/2021 WA/285/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
73	770/2021 WA/285/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
74	771/2021 WA/286/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
75	772/2021 WA/285/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
76	773/2021 WA/287/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
77	774/2021 WA/287/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
78	775/2021 WA/287/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
79	776/2021 WA/289/2021	PRADEEP KUMAR DUTTA-MP	BIRAJA PRASANNA SATAPATHY
80	777/2021 WA/289/2021	PRADEEP KUMAR DUTTA-MP	BIRAJA PRASANNA SATAPATHY
81	778/2021 WA/289/2021	PRADEEP KUMAR DUTTA-MP	BIRAJA PRASANNA SATAPATHY
82	781/2021 WA/293/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADV.
83	782/2021 WA/293/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADV.
84	783/2021 WA/294/2021	STATE OF ODISHA-MP	ADDL. GOVT.ADV.(AJODHAYA RANJAN DASH)
85	784/2021 WA/295/2021	STATE OF ODISHA-MP	A.G.A
86	785/2021 WA/294/2021	STATE OF ODISHA-MP	ADDL. GOVT.ADV.(AJODHAYA RANJAN DASH)
87	786/2021 WA/295/2021	STATE OF ODISHA-MP	A.G.A
88	787/2021 WA/296/2021	STATE OF ODISHA-MP	A.G.A
89	788/2021	STATE OF ODISHA-MP	A.G.A

90	WA/296/2021 789/2021	STATE OF ODISHA-MP	A.G.A
91	WA/297/2021 790/2021	STATE OF ODISHA-MP	A.G.A
92	WA/297/2021 791/2021	STATE OF ODISHA-MP	A.S.C
93	WA/298/2021 792/2021	STATE OF ODISHA-MP	A.S.C
94	WA/298/2021 793/2021	STATE OF ODISHA-MP	A.S.C.
95	WA/300/2021 794/2021	STATE OF ODISHA-MP	A.S.C.
96	WA/300/2021 795/2021	STATE OF ODISHA-MP	A.S.C.
97	WA/300/2021 5499/2021	PADMALOCHAN BEHERA-MP	D.R.BEHERA
98	WP(C)/12408/2021 5500/2021	PRAMILA SWAIN-MP	BHAKTA RANJAN BARIK
99	WP(C)/12407/2021 5501/2021	LOKANATH DASH-MP	MANAS PATI
100	WP(C)/12411/2021 5502/2021	DREDGING AND DESILTATION CO. PVT. LTD.-MP	BASUDEV PUJARI
101	WP(C)/12416/2021 5503/2021	DREDGING AND DESILTATION CO. PVT. LTD.-MP	BASUDEV PUJARI
102	WP(C)/12417/2021 5504/2021	SUDHANSU SEKHAR MOHAPATRA-MP	BINAYA KUMAR MOHANTY
103	WP(C)/12418/2021 5505/2021	DAMODAR BARIK-MP	LAXMI KANTA MOHANTY
104	WP(C)/12422/2021 5506/2021	M/S.EASTERN METAL FERRO ALLOYS LTD.-MP	M/S.SAMIR KUMAR MISHRA
105	WP(C)/19549/2018 5507/2021	MEGHANADA SAHOO-MP	M/S.JYOTI PATNAIK
106	WP(C)/12494/2019 5508/2021	GADADHAR NAYAK-MP	PRANAYA KUMAR DASH
107	WP(C)/12436/2021 5509/2021	DICHENDRA DANSANA-MP	PANCHANAN SAHOO
108	WP(C)/1437/2021 5510/2021	A.SASANKA SEKHAR PATRA-MP	PANCHANAN SAHOO
109	WP(C)/1439/2021 5511/2021	SHYAM SUNDAR PRADHAN-MP	PANCHANAN SAHOO
110	WP(C)/1447/2021 5512/2021	ANADI KISAN-MP	PANCHANAN SAHOO
111	WP(C)/1441/2021 5513/2021	DEBENDRA BISWAL-MP	M/S.PANCHANAN SAHOO
112	WP(C)/14182/2010 5514/2021	DEBENDRA BISWAL-MP	M/S.PANCHANAN SAHOO
113	WP(C)/14182/2010 5515/2021	LAXMIDHAR NAYAK-MP	TAPAN KUMAR BISWAL
114	WP(C)/37056/2020 5516/2021	MD.SAKIR HUSSAIN-MP	TAPAN KUMAR BISWAL
115	WP(C)/37047/2020 5517/2021	DR.ARTABALLAV DASH-MP	M/S.R.K.MOHANTY,
116	WP(C)/18691/2015 5518/2021	DR.ARTABALLAV DASH-MP	ARNAV BEHERA
117	WP(C)/18691/2015 5519/2021	SHANTANU KUMAR DASH-MP	ACHYUTA NANDA ROUSTRAY
118	WP(C)/12452/2021 5520/2021	SANGHAMITRA KHUNTIA-MP	SANTOSH KUMAR KANUNGO
119	WP(C)/12454/2021 5521/2021	ANJALI PATEL-MP	MITHUN DAS
120	WP(C)/12455/2021 5522/2021	M/S. UTKAL HIGHWAYS-MP	BIBHU PRASAD DAS
	WP(C)/12459/2021		

121	5523/2021 WP(C)/8181/2021	PRIYABRATA MOHANTY-MP	K.P.MISHRA
122	5524/2021 WP(C)/12462/2021	NITYANANDA BISWAL-MP	SRIKANTA MAHUNTA
123	5525/2021 WP(C)/12465/2021	NITYANANDA BISWAL-MP	SRIKANTA MAHUNTA
124	5526/2021 WP(C)/12467/2021	M/S. SHAGUN PLYWOOD-MP	TUSHAR KANTI SATAPATHY
125	5527/2021 WP(C)/12468/2021	AMIT BISWAS-MP	PRAFULLA KUMAR RATH
126	5528/2021 WP(C)/12469/2021	SANTOSH KUMAR SUNDARAY-MP	RABINARAYAN NAYAK
127	5529/2021 WP(C)/17776/2020	M/S LIFELINE MULTI VENTURES PVT. LTD. KHURDA-MP	JAYDEEP PAL
128	5530/2021 WP(C)/12471/2021	PROF. KRISHNA PRAMANIK-MP	PRAFULLA KUMAR RATH
129	5531/2021 WP(C)/12475/2021	UTTAM SETHI-MP	BASANTA KUMAR BARIK
130	5532/2021 WP(C)/26227/2020	ASHOK KUMAR PARIJA-MP	GOKULANANDA MOHAPATRA
131	5533/2021 WP(C)/12476/2021	SURYANARAYAN PATRA-MP	NIRANJAN PANDA
132	5534/2021 WP(C)/12480/2021	AKRURA PRADHAN-MP	BRUNDBAN ROUT
133	5535/2021 WP(C)/12483/2021	ODISHA STATE BEVERAGES CORPORATION-MP	ASHOK KUMAR MOHAPATRA
134	5536/2021 WP(C)/12489/2021	PRASANT KUMAR NAYAK-MP	SUBASH CH.RATH
135	5537/2021 WP(C)/12492/2021	SATYANARAYAN DASH-MP	SASWATI MOHAPATRA
136	5538/2021 WP(C)/12493/2021	KISHORE KUMAR PAL-MP	PITAMBAR ACHARYA
137	5539/2021 WP(C)/19937/2018	UNION OF INDIA-MP	M/S.BIMBISAR DASH
138	5540/2021 WP(C)/12496/2021	RAJESH KUMAR MISHRA-MP	RUDRA NARAYAN PARIJA
139	5541/2021 WP(C)/12497/2021	ASHIS PATRA-MP	PITAMBAR ACHARYA
140	5542/2021 WP(C)/19937/2018	UNION OF INDIA-MP	M/S.BIMBISAR DASH
141	5543/2021 WP(C)/6582/2021	JITENDRA KUMAR DASH-MP	SITI KANT MISHRA
142	5544/2021 WP(C)/8877/2021	KHAGESWAR DASH-MP	SARAT CHANDRA DASH
143	5545/2021 WP(C)/12498/2021	M/S. NANDITA ROUT-MP	KANANBALA ROY CHOUDHURY
144	5546/2021 WP(C)/9349/2021	SUNITA DASH-MP	DEBARAJ MOHANTY
145	5547/2021 WP(C)/1944/2019	SK.IMTIAZ ALI-MP	M/S.DEBASIS NAYAK A
146	5548/2021 WP(C)/12365/2021	CHHABINDRA MUDULI-MP	BALARAM NAYAK
147	5550/2021 WP(C)/12502/2021	M/S. NANDITA ROUT-MP	KANANBALA ROY CHOUDHURY
148	5551/2021 WP(C)/8720/2020	UNION OF INDIA-MP	ANINDYA KUMAR MISHRA
149	5552/2021 WP(C)/10309/2020	UNION OF INDIA-MP	ANINDAYA KUMAR MISHRA
150	5553/2021 WP(C)/10314/2020	UNION OF INDIA-MP	ANINDYA KUMAR MISHRA
151	5554/2021 WP(C)/28066/2019	PABITRA MOHAN SAHOO-MP	H.N.MOHAPATRA
152	5555/2021	SUDHANSU SEKHAR MOHAPATRA-MP	SATYABRATA MOHANTY

153	WP(C)/3739/2021 5556/2021	DIBAKAR ROUT-MP	H.N.MOHAPATRA
154	WP(C)/28067/2019 5557/2021	SARAT CHANDRA MISHRA-MP	S.PATTANAIAK
155	WP(C)/1585/2021 5558/2021	ASIT KUMAR BARIK-MP	NIRANJAN LENKA
156	WP(C)/12511/2021 5559/2021	SUNEMIA MAHANANDA-MP	BIGYAN KUMAR SHARMA
157	WP(C)/8901/2020 5560/2021	M/S.TATA SPONGE IRON-MP	M/S.SARADA PRASANNA SARAN
158	WP(C)/5071/2013 5561/2021	GHASIRAM MAJHI-MP	BHABANI SANKAR TRIPATHY 1
159	WP(C)/12514/2021 5562/2021	SANTOSINI MISHRA-MP	NIRANJAN LENKA
160	WP(C)/12516/2021 5563/2021	DAMU BHATRA-MP	SANJIB MOHANTY
161	WP(C)/6707/2021 5564/2021	LAXMIDHAR PAL-MP	BISWAJEET LENKA
162	WP(C)/11941/2021 5565/2021	CHANDRA SEKHAR NAYAK-MP	BIBEKANANDA BHUYAN
163	WP(C)/12380/2021 5566/2021	SURYA NARAYAN SAHU-MP	DEBENDRANATH PANDA
164	WP(C)/12539/2021 5567/2021	BARBIL WORKERS UNION-MP	DURGA CHARAN OJHA
165	WP(C)/10936/2018 5568/2021	RANJAN KUMAR BARIK-MP	ACHYUTANANDA PATTANAIAK
166	WP(C)/12550/2021 5569/2021	PRAFULLA KUMAR BISWAL-MP	SAMEER KUMAR DAS
167	WP(C)/37077/2020 5570/2021	AMRESH KUMAR KHAMARI-MP	KRISHNA CHANDRA SAHU
168	WP(C)/12559/2021 5571/2021	GOURI SHANKAR JENA-MP	PITAMBAR ACHARYA
169	WP(C)/12560/2021 5572/2021	M/S.TATA STEEL LTD.-MP	M/S.KAJAL SAHOO
170	WP(C)/7605/2019 5573/2021	GOURI SHANKAR JENA-MP	PITAMBAR ACHARYA
171	WP(C)/12560/2021 5574/2021	M/S.TATA STEEL LTD.-MP	M/S.KAJAL SAHOO
172	WP(C)/7605/2019 5575/2021	BIJAYA KUMAR SAHU-MP	SATYAJIT SAMAL
173	WP(C)/12562/2021 5576/2021	SADANANDA PADHI-MP	PITAMBAR ACHARYA
174	WP(C)/12564/2021 5577/2021	SADANANDA PADHI-MP	PITAMBAR ACHARYA
175	WP(C)/12564/2021 5578/2021	ASHOK KUMAR PADHEE-MP	SAMIR KUMAR MISHRA
176	WP(C)/12565/2021 5579/2021	SANTOSHA KUMAR NAYAK-MP	PITAMBAR ACHARYA
177	WP(C)/12568/2021 5580/2021	SANTOSHA KUMAR NAYAK-MP	PITAMBAR ACHARYA
178	WP(C)/12568/2021 5581/2021	SAROJ KUMAR DHAL SAMANT-MP	AMRUT BARAL
179	WP(C)/10926/2021 5582/2021	JAMUNA REALTY PVT. LTD.-MP	J.M.PATTANAIAK
180	WP(C)/12574/2021 5583/2021	JAMUNA REALTY PVT. LTD.-MP	J.M.PATTANAIAK
181	WP(C)/12574/2021 5584/2021	PADMALOCHAN BEHERA-MP	MR.J.K.MISHRA
182	WP(C)/20590/2012 5585/2021	PRASANT KUMAR JENA-MP	SUBASH CHANDRA PRADHAN
183	WP(C)/12581/2021 5586/2021	SARAT BEHERA-MP	BISWAJIT NAYAK
	WP(C)/12582/2021		

184	5587/2021 WP(C)/12584/2021	CHHATTISGARH STATE AGRICULTURE MARKETING (MANNIBONDAS-MP	
185	5588/2021 WP(C)/12590/2021	SNIGDHA SAHOO-MP	ANUPAM DASH
186	5589/2021 WP(C)/12589/2021	ANIL KUMAR PATTJOSHI-MP	SUBRATA PANDA
187	5590/2021 WP(C)/12591/2021	KSHETRA MOHAN SAHOO-MP	SAMBEET PATTANAYAK
188	5591/2021 WP(C)/12601/2021	DHANANJAYA MALLIK-MP	LAXMIDHAR MAHAPATRA
189	5592/2021 WP(C)/12603/2021	DHANANJAYA MALLIK-MP	LAXMIDHAR MAHAPATRA
190	5593/2021 WP(C)/12604/2021	BHAKTA TRIPATHY-MP	SOHAN MISHRA
191	5594/2021 WP(C)/12608/2021	M/S GEOLANE INFRASTRUCTURES (P) LTD.-MP	KAJAL SAHOO
192	21/2021 ARBP/39/2013	M/S.HOTEL SEA POINT-MP	
193	336/2021 BLAPL/1691/2021	INDRAJIT MANDAL-MP	
194	497/2021 ABLAPL/3175/2019	SUBRAT PRASAD RANA-MP	ASHOK KUMAR SETHI
195	498/2021 ABLAPL/1008/2021	GANESH SAHOO-MP	
196	499/2021 ABLAPL/9516/2020	SK. NISHAR AKTAR @ CHUNU-MP	
197	500/2021 ABLAPL/1875/2021	SAROJ BALABANTARA-MP	
198	501/2021 ABLAPL/2594/2021	RINKU DAS-MP	
199	502/2021 ABLAPL/2067/2021	SK. SADIK QUADRI @ NANA SK NANA-MP	
200	503/2021 ABLAPL/1089/2021	TRINATH SAHOO-MP	
201	504/2021 ABLAPL/10339/2020	LINGARAJ SAHOO-MP	
202	505/2021 ABLAPL/1456/2021	MANAS RANJAN NAYAK-MP	
203	506/2021 ABLAPL/14346/2018	ARUN KUMAR SWAIN-MP	
204	530/2021 CRLMC/756/2020	SIBA PRASAD PADHIHARI-MP	
205	757/2021 WA/814/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION, GOPABANDHU ACADEMY OF ADMINISTRATION-MP	
206	758/2021 WA/828/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION-MP	
207	759/2021 WA/816/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION-MP	
208	760/2021 WA/817/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION,-MP	
209	761/2021 WA/822/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION-MP	
210	762/2021 WA/823/2020	DIRECTOR GENERAL OF TRAINING AND COORDINATION-MP	
211	779/2021 WA/45/2007	MANGULI PRADHAN-MP	DR. N.SWAIN
212	780/2021 WA/46/2007	USHARANI PRADHAN-MP	DR. N.SWAIN
213	5549/2021 WP(C)/34818/2020	BRAJAKISHORE DASH-MP	
214	5595/2021 WP(C)/22623/2013	LAXMIPRIYA MOHAPATRA-MP	